GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1733 TO BE ANSWERED ON 27.07.2018

Eco-Sensitive Zones in Wildlife Sanctuaries

1733. SHRI PRALHAD JOSHI: SHRI K.N. RAMACHANDRAN: SHRI BHARATHI MOHAN R.K.: SHRI G.M. SIDDESHWARA: SHRIMATI V. SATHYA BAMA: SHRI P.R. SENTHIL NATHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has set up Eco-Sensitive Zones (ESZs) across the country and if so, the details thereof along with the criteria set for the purpose;
- (b) whether the Government has reevaluated the boundaries of ESZ in wildlife parks and sanctuaries in the country, including Tamil Nadu and if so, the details thereof;
- (c) whether the Government had formed any high level Committee for conducting inspection and verification of ESZ in various wildlife parks in the country;
- (d) whether the Committee has submitted its report to the Government and if so, the details thereof;
- (e) whether the Government has allowed to reduce ESZ area of certain wildlife sanctuaries and national parks in the country; and
- (f) if so, the details thereof and the reasons therefor along with the steps taken by the Government to protect the habitat of a number of endangered animal species belonging to these sanctuaries and national parks?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) The Ministry of Environment, Forest and Climate Change has notified Eco-Sensitive Zones around National Parks and Sanctuaries, under the provisions of the Environment (Protection) Act, 1986 for protection of environment and biodiversity. So far, the Ministry has notified 166 Eco-Sensitive Zones proposals covering 283 Wildlife Sanctuaries and National Parks. The criteria for identification of Eco-Sensitive Zones, as agreed by National Board for Wildlife are as follows:

- i. Complete protection to endemic species in its entire range;
- ii. Development processes not to reduce, damage or destroy the habitat of critically endangered or any other threatened species;
- iii. Protection to biological corridors;
- iv. Protection to highly complex and diversified ecosystem susceptible to irreversible damage, like coral reefs, mangroves, etc.
- v. Sites associated with reproductive, breeding or nurturing behaviour of rare and threatened species;
- vi. Existence of pristine forests;
- vii. Steep slopes (more than 60°)
- (b) The Ministry of Environment, Forest and Climate Change has not reevaluated the boundaries of Eco-Sensitive Zones around National Parks and Sanctuaries, including those in Tamil Nadu, after issuance of notification.
- (c) The Ministry of Environment, Forest and Climate Change has not constituted any high level committee for conducting inspection and verification of Eco-Sensitive Zones in National Parks and Wildlife Sanctuaries.
- (d) Does not arise in view of (c) above.
- (e) The Ministry of Environment, Forest and Climate Change has not reduced the area of Eco-Sensitive Zone after issuance of notification.
- (f) Does not arise in view of (e) above
